

Filing no. 8213/2020 (Cr. Appl. S.J.)

P.C. Act.

Parmeshwar kumar Hembram @ P.K. Hembram Vs The Union of India through CBI

Name of advocate:- Prashant kr. Rahul

Defects:

2        Limitation expired on 27/04/2020, delayed by 36 days.

9        (i) A/F of Rs. 10/- may be filed on the C.C. of annex 1.

(ii) Subject may be properly be stated at index page of memo of appeal.

(iii) T/c of page 26 differ from its original.

(iv) Delay days stated at para 1, 5 and prayer para of I.A. petition may be verified/ corrected from the calculation part at brown cover.